



सीमा शुल्क प्रधान आयुक्त का कार्यालय  
**OFFICE OF THE PRINCIPAL COMMISSIONER OF CUSTOMS**  
हवाई अड्डा और एयर कार्गो कॉम्प्लेक्स आयुक्तालय  
**AIRPORT AND AIR CARGO COMPLEX COMMISSIONERATE**  
देवनहल्ली, बंगलूर /DEVANAHALLI BENGALURU- 560300.

**PUBLIC NOTICE. NO.42/2020-DATED:22.07.2020**

**DIN: 20200772MP00000K9656**

**Subject: - Rollout of CSB V in Express Cargo Clearance System (ECCS)- reg.**

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Attention of the Courier Companies, Custodians, Importers, Exporters and all other Stakeholders is invited to the Public Notice No.26/2020, dated.11.05.2020, issued by this Commissionerate, informing roll out of Express Cargo Clearance System (ECCS), application for Courier export consignments.

2. In this context, it is to inform that the Express Cargo Clearance System (ECCS) has migrated from EICI Data Centre to CBIC Data Centre on 29.06.2020 and is 100% live for the import module. The export module at Bengaluru is on pilot run. It has been decided that Export Module shall be rolled out 100%, hence, it is proposed to be rolled out **Courier Shipping Bill V (CSB V)** in Express Cargo Clearance System (ECCS), starting from **27.07.2020** onwards. Thereafter, Courier Shipping Bill IV (CSB IV) will be rolled out on a subsequent date which will be communicated in due course. All concerned dealing with export consignment through Courier mode are required to file CSB V, online in ECCS, from specified date i.e.,27.07.2020.

3. The procedure for export of courier shipments should be followed as prescribed under the Courier Imports and Exports (Electronic Declaration and Processing) Regulations, 2010 as amended, and other relevant provisions of the Act, Public Notice No.26/2020 dated 11.05.2020, and other Notifications, Circulars, Public Notices etc as notified from time to time.

4. All the Custodians and Authorized Couriers are hereby advised to provide the details of any flights to be registered in ECCS, by email to [courier-bacc@gov.in](mailto:courier-bacc@gov.in) by 24.07.2020.

5. The above is brought to the notice of all the concerned. Difficulties, if any, may be brought to the notice of Deputy Commissioner (Courier), 080-667856602/080-66785640-E-mail- [courier-bacc@gov.in](mailto:courier-bacc@gov.in).



(ASHOK)

PRINCIPAL COMMISSIONER

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**Copy submitted to:**

The Chief Commissioner of Customs, Bengaluru Zone, C.R. Building , Bengaluru

**Copy to:**

- 1) All the ADCs/JCs/DCs/ACs, Airport & ACC Commissionerate, Bengaluru
- 2)Federation of Karnataka, Chamber of Commerce & Industry (FKCCI), No.9996, Kempegowda Road, Gandhinagar, Bengaluru
- 3)Bangalore Customs Brokers Association, No.71, Cargo Village, B-Block, Bengaluru International Airport, Devanahalli, Bengaluru
- 4)All Airlines through Association.
- 5)Federation of Indian Export Organization (FIEO),IstFloor,VITC Building, Kasturba Road, Bengaluru
- 6)All Custodians.
- 7)Bengaluru Customs Website
- 8)Notice Board.
- 9)All Courier Agencies Operating at Bengaluru (through Courier Association)
- 10) Master file